

18

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ~~AT~~ ON 24/01/2020 AT 2.00 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/30/2018  
NAME OF THE PETITIONER(S) : N. PALANIAPPAN  
NAME OF THE RESPONDENT(S) : GOLDEN HILLS ESTATES PVT LTD & 4 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

M. SAHUL HAMEED

Counsel for Petitioner



S. Shanili

Counsel for Petitioner



For Hema Sainivasan

**ORDER**

At request of the Learned Counsels for the parties, post the matter on  
28.02.2020.

SD

SD

| [S. VIJAYARAGHAVAN]  
| Member (Technical)

[R. VARADHARAJAN]  
Member (Judicial)

vs